CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH GUWAHATI-05

(DESTRUCTION OF RECORD RULES,1990)

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SECTION OFFICER (Judl.)

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FROM No. 4 (SEE RULE 42)

CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH:

ORDER SHEET

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Original Applecation No:-		282/03
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Notice & order dt. 16/12/03, 21.01.2004 Present: The Hon'ble Sri Bharat Sent to D/Section Dos issuing to respondent No- 1 to 4.

D/ Section No-245/ to 2482

Heard learned counsel for the parties.

Order passed separately.

hladan, Member (A).

Bhusan, Judicial Member.

The Hon ble Sri K.V. Pra

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Member (A)

Member (J)

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CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH

O.A. / K.K. No.282/2003 and 283/2003

		DATE O	F DECISION	ON 21.01.200)4.
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Sri A. De	eb Roy, Sr. C.G.S.C	• • • • •		ADVOCATE FOR	
	•			RESPONDENT (S	•)•
THE HON'BLE MR.	BHARAT BHUSAN, JU	DICIAL MEM	BER.	•	
THE HON'BLE MR.	K.V. PRAHLADAN, A	DMINISTRAT	IVE MEMB	ER.	• .
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CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.

Original Applications No. 282 and 283 of 2003.

Date of Order: This the 21st Day of January, 2004.

The Hon'ble Sri Bharat Bhusan, Judicial Member.

The Hon'ble Sri K.V. prahladan, Administrative Member.

Shri Athokpam Tomba Singh, (0.A.282/03) Veterinary Field Assistant, 7th Assam Rifles, resident of Thoubal Athokpam, P.O. & P.S. Thoubal, Dist. Thoubal, Manipur.

Shri Haripada Dinda, (0.A.283/03) Veterinary Field Assistant, Assam Rifles, resident of Village Benia, Dist. Mandinapore, P.C.Debra Bazar, West Bengal.

· · · Applicants.

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By Advocate Sri A.M. Singh.

- Versus -

J. 3

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- Union of India through the Secretary to the Government of India, Ministry of Home Affairs, New Delhi.
- Secretary to the Government of India, Ministry of Finance, New Delhi.
- The Director General, Directorate of Assam Rifles, Shillong-793001.
- 4. The Commandant.
 7th and 15th Assam Rifles. . . . Respondents.

Sri A.Deb Roy, Sr.C.G.S.C. in both the cases.

ORDER (ORAL)

SRI BHARAT BHUSAN, MEMBER (J)

The present two Original Applications involving identical questions of law and facts are being disposed of by this common order.

- 2. Heard Sri A.M.Singh, learned counsel for the applicants and Mr A.Deb Roy, learned Sr.C.G.S.C for the respondents.
- 3. The issue relates to upgradation of pay scales of Veterinary Field Assistants serving in Assam Rifles to Rs. 4000-6000/- in parity with those of other counter-parts.

The Reliefs claimed is as under :-

- Respondents be directed to upgrade the pay scale of VFA (Assam Rifles) to Rs.4500-7000/- in parity with Compounder (BSF) or at least to Rs.4000-6000/- in parity with those of other paraveterinarians w.e.f. 01.01.1996;
- (ii) to direct the Respondent to consider for changing the nomenclature of the present Petitioner's post of VFs either to Veterinary Assistant or Assistant Veterinarian or Animal Husbandry Asstt. or Compounder.
- 4. Sri A.M. Singh, learned counsel for the applicant states that exactly similar matter had earlier been decided by the Guwahati Bench of the Tribunal in O.A. 65/2002 (Copy of the order placed at Annexure A/10), wherein the directions were given as under :-
 - "We have heard Mr A.M. Singh, learned counsel for the applicant and also Mr. A.K. Choudhury, learned Addl. C.G.S.C. for the respondents at length. Considering the facts and circumstances we are of the opinion that the matter requires no further adjudication from our end. The Government has taken a decision in principle and in view of the pendency of the Court proceeding the authority did not take any step for implementation of the matter. In view of the clear statement made by the respondents we dispose of this application with a direction to the respondents to implement the undertaking as expeditiously as possible, preferably within a period of three months from the date of receipt of this order.
- 5. The learned counsel for the applicants urges that though they have already submitted representations to the respondents seeking relief on the aforesaid lines yet they have not yet been informed the outcome of the same. But the learned counsel for the respondents contended that the copies of such representations placed on file are quite sketching

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in nature and as such they be directed to furnish fresh comprehensive representations. This being so, the applicants in both the cases are directed to submit comprehensive individual representations to the respondents within a period of 15 days from today and thereafter the respondents shall dispose them of within two months by passing a speaking and reasoned order after taking into consideration the observations made in the judgment dated 11.12.2002 passed by the Tribunal in O.A. 65/2002.

The applications are accordingly disposed of. No order as to costs. A copy of the Judgment be placed in case file of O.A. No. 283/2003.

(K.V. PRAHLDAN)
ADMINISTRATIVE MEMBER

(BHARÀT BHUSAN) JUDICIAL MEMBER. BITTE SHIRTER STITES OF SECOND STREET STREET

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH

ORIGINAL APPLICATION NO 282 OF 2003.

Shri Athokpam Tomba Singh

Applicant.

Versus -

The Union of India and others.

Respondents

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For use in Tribunal's office.

Date of filing:

Registration No. :

Signature of the Applicant

Achandlohand 2 2 15/12/03.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL.

Guwahati Bench

Original Application No. of 2003.

Shri Athokpam Tomba Singh, aged about 37 years, S/o late A. Bira Singh, by occupation a Veterinary Field Assistant of Assam Rifles now posting at 7th A.R., a resident of Thoubal Athokpam, P.O. & P.S. – Thoubal, District – Thoubal, Manipur.

Applicant.

- Versus -

- The Union of India through the Secretary to the Government of India, Ministry of Home Affairs.
- The Ministry of Finance through its Secretary, Government of India, New Delhi.
- The Director General, Directorate of Assam Rifles,
 at Shillong 793001.
- 4. The Commandant, 7th Assam Rifles.

Details of Applications:

1. Particulars of the order against which the application is made:

Against the inaction of the Respondents in implementing the Central Civil Services (RP) Rules, 1997 in the other words for non implementation of the Central Civil Services (Revised Pay) Veterinarians (Veterinary Staffs) of the Assam Rifles which has been nomenclatured as Veterinary Field Assistants (VFA).

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2. <u>Jurisdiction of Tribunal</u>:-

The applicant declares that the subject matter of the present case where he wants redressal is within the jurisdiction of the Central Administrative Tribunal, Guwahati Bench.

3. <u>Limitation</u>:-

The subject matter of the present case is as regards to unequal treatment in implementing the CGS (Revised Pay) Rules, 1997. It is a case of continuing cause of action which arises every month. Hence, the applicant begs to submit the application is very much within time. Limitation Period prescribed in Section 21 of the Administrations Tribunal Act.

4. Fact of the case :-

(A) The Applicant is a bonafide citizen of India having permanent residence at Thoubal Athokpam, P.O. & P.S. – Thoubal, District – Thoubal, Manipur. The Applicant passed Pre-University Examination in the year 1986 under the Manipur University, Manipur. Thereafter, the Applicant completed Veterinary Field Assistant Course from the V.F.A. Training Centre, Porompat, Veterinary & Animal Husbandry Department, Manipur, Government of Manipur.

The Assistant Director (A) Directorate General of Assam Rifles, Shillong-11 issued a public advertisement in various National News Papers for appointment to the post of Veterinary Field Assistant (VFA for short) in the Directorate of Assam Rifles.

(B) In response to the said advertisement the Applicant applied to the post of Veterinary Field Assistant and the Directorate of Assam Rifles

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issued a letter being No.14015/48-78/S Nurse/ME(A) dated 13th October, 1998 with a direction to report for facing interview for the said post. On satisfaction of the Applicant's overall performance, the Selection Board selected the Applicant by the Selection Board vide appointment order issued by Assistant Director(A) being No.14015/25-85/FA/A-2(MED) dated 17th December, 1988 in the scale of Rs.974-25-1150-EB-30-1570/- p.m. plus other allowances as admissible under the existing Rules from time to time and posted at 10th Assam Rifles.

True copies of (i) Certificate for passing Pre-University, (ii) Certificate for passing VFA Training, (iii) Letter of the DG.AR dated 13/10/1988 and (iv) Appointment order dated 19/12/1988 are enclosed herewith and marked as Annexures-A/1, A/2, A/3 and A/4 respectively.

C. The present post of the applicant i.e. Veterinary Field Assistant (VFA) and other posts known as Animal Husbandry Assistant, Compounder, Dresser, Stockman, Stock Asstt. Vaccinator and Milk Recorder etc. are categorised as paraveterinarians posts. They provide auxiliary support in Veterinary and Animal Husbandry practices.

The minimum required qualification of such post is matriculation with diploma or certificate or experience of one or two years as the case may be. Section 30 of the Indian Veterinary Council Act, 1984 also provides the minimum qualification and nature of works to be done by such posts. The relevant portion is hereby reproduced for easy reference.

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Sec. 30(b) Practise Veterinary Medicine in any State :-

Provided that the State Government may, order, permit a person holding a diploma or certificate of veterinary supervisor, stockman or stock assistant (by whatever name called) of any state or any veterinary institution in India to render under the supervision and direction of a registered Veterinary practitioner, minor veterinary services.

Explanation: "Minor veterinary services" means the rendering of preliminary veterinary aid, like vaccination, castration, and dressing of wounds, and such other types of preliminary aid, like vaccination, castration and dressing of wounds, and such other types of preliminary aid the treatment of such ailments as the State Government may, be notification in the Official Gazette, specify in the behalf.

Therefore, duties and nature of works of all such posts are to do minor veterinary services which provides auxiliary support in Veterinary and Animal Husbandry Service like vaccination, castration, dressing of wounds or treatment of ailments etc.

D. That, initially, the pay scale of the said group of post (i.e. Veterinary Staffs/or Paraveterinarian Post) were placed at the pay range from Rs.950-1500-/- to 1200-2040/-. But now as per 5th pay commission report, the Central Government revised the pay scale of the said Veterinary Staffs/or paraveterinarian post equally to the pay scale of Rs.4000 to 100-6000/- by naming the posts such as Stockman/Compounder/Stock Asstt./Animal Husbandry Asstt./Dresser etc. All the concerned Department under Central Service have implemented the said revision of pay, but in case of the post of VFA of Assam Rifles, the Directorate General Assam Rifles failed to

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implement such revision of pay by taking the chance of nonmentioning the nomenclature of VFA in the column of Veterinary Staffs of the Central Civil Service (Revised Pay) Rules, 1997. Instead of Implementing the Pay scale given in the First Schedule of Part "B" of the said Civil Science (RP) Rules 1997 i.e. 4000-100-6000/- by taking analogy of the post or veterinary staffs as described in Section 30 of the Indian Veterinary Council Act. 1984, where it is clearly stated that what ever name may be called, but the DGAR implemented The C.G.S.(RP) Rules 1997 in Schedule "A" i.e. Rs.3200-4900.

True copy of the relevant page showing pay scale of the veterinary staffs of the Central Civil Service (Revised Pay) Rules, 1997 First Schedule of Part "A" Relevant Portion of Section 30 of India Veterinary Council Act, 1984 are enclosed herewith and marked as Annexures-A/5 and A/6 respectively.

It will not be out of place to mention here that the post of Veterinary Compounder attach to Central Forest Service was initially fixed at the pay scale of Rs.800-1150/- less than the pay scale of VFA, Assam Rifles. But with the new pay revision the pay scale of the said Vety. Compounder of Forest Service is revised to Rs.4000-6000/-

The Petitioner begs to submit that the Compounder of BSF is also enjoying the pay scale of Rs.1400-2300/- pre revised and after revised Rs.4500-125-7000/- per month. It is also begged to submit that the nature of work of Compounder B.S.F. is only to maintain pharmatical works under supervision of a Register Veterinary Doctors. Whereas the nature of works of the Petitioner's post i.e. VFA of Assam Rifles include all the functions and

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operation of Vety. And Animal Husbandry works such as treatment, minor veterinary works maintaining pharmatical works. Inspection of animal health, checking of meat supply to Troops, accompany with troops in field works without supervision of any Doctors/Register Veterinary Practitioner. It is also begged to submit that there is no Post of Doctors in Assam Rifles whereas B.S.F. has having Register Veterinary Doctors/Practitioner. In other words, the Veterinary Field Asstt. of A.R. are more workload and responsible than the Compounder of BSF.

The Assam Rifles had submitted a proposal to Ministry of Home Affairs to streamlines the pay structure of VFA Assam Rifles with Compounder B.S.F./ITBP vide DGAR letter No.A/PERS/5th pay/98 dated 15 September, 1998 and letter No.II.14015/5th CPC/98/A-II/198 dated 08 June, 2001.

True copies of relevant portion containing the pay scale of Compounder, Central Forest Service and letter of DGAR dated 15/09/1998 and 08/06/2001 are enclosed as Annexures-A/7, A/8 and A/9 respectively.

E. That, on approach being made by the applicant, the Directorate General Assam Rifles issued an official notification dated 15/09/1998 1984 (at Annexure-A/12) under heading of "Silent Feature of Pay Scale of Assam Rifles Personnel". It is stated at para No.20 of the said notification that the Diectorate had taken up a case to upgrade the basic pay of VFA to Rs.4000-6000/- and further stated that Ministry of Home Affairs is inclined to such proposal.

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F. That, as stated above the duties and nature of works of the VFA and other posts like Stockman/Compounder/Stock Asstt./Animal Husbandry Asstt./Dresser etc. are only minor veterinary service rendering preliminary veterinary aids like vaccination, castration, dressing of wound etc. Therefore, the nature of works or work allocation of all the veterinary staffs (or para – veterinarian post) are almost same in view of the Section 30(b) of the said Act. 1984. But in ground reality the VFA in Assam Rifles are more ordous and than the other veterinary staffs of other Departments.

Charter of duties of VFA, Assam Rifles:-

APPX

(Ref to DGAR letter No.I.14015/C-Duty/VFA/Med-4 dated 4th Aug., 99

CHARTER OF DUTIES OF VETERINARY FIELD

ASSISTANT: ASSAM RIFLES.

- 1. Charter of duties of Field Assistant are as under :-
 - (a) Regular medical inspection to be conducted, to ensure fitness of
 Animals, the Veterinary Field Assistant and proper record of such
 inspections be maintained.
 - (b) Regular medical examination and treatment of sick Animals held at Battalion.
 - (c) Regular medical examination of Animals available in Dairy farm,

 Poultry farm and Piggery farm etc. in the Battalion.
 - (d) Veterinary Field Assistant always accompany the Animal transport when they carry lead from one place to another.
 - (e) Examination of MOH (Meat of Hoof) and inspection of dressed meat issued to the troops.

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- (f) Veterinary Field Assistant ensures that eggs supplied by contractor dare fresh, of good average size and weight of 12 eggs is not be less than 500 gms. Individual egg weighing less than 40 gms is not be accepted.
- (g) Veterinary Field Assistant also ensures that Poultry live is healthy and wall nourished.

A true copy of chart of duties is enclosed herewith and marked as Annexure-A/10.

G. The Service of the VFA in Assam Rifles with one year certificate course on Diploma in the Veterinary Science is also a Technical Post. In the Hand Book of Indian Council of Agricultural Research (ICAR), it is clearly pointed out that Field Assistant in Veterinary is also a Technical post vide Appendix-II of the said Hand Book of ICAR.

True copy of the relevant page containing Appendix-II of the Hand Book of ICAR is enclosed herewith and marked as Annexure-A/11.

It may also be relevant to mention that one similarly situated with the present Applicant, Shri S. Manimacha Singh, VFA of Assam Rifles filed a writ-petition No.798 of 1999 with a prayer to include VFA of Assam Rifles in the category of "OTHER TECHNICIANS" in CCS(RP) Rules, 1997 and the same is reproduced hereunder:-

"XXII OTHER TECHNICIANS"

(a) Post requiring matriculation with some experience as minimum qualification for direct recruitment Rs.4000-100-6000/-"

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H. That, during the pendency of the aforesaid W.P.(C) No.798 of 1999, the DGAR, Shillong again reconsidered the matter of the pay scale of VFA and notified another office decision under the heading of "Progress of Anomalies Cases" and in that at para No.7 it is stated that in 5th CPC of the post of VFA and equivalent grade in other organisation has been revised by a single scale of Rs.4000-6000/-. A case has been taken up with MHA to accord approval for implementation of revised scale to the post of VFA in A.R. Case is under progress. From this it is crystal clear that the DGAR also admitted that the other equivalent post/grade of other organisation or department have benefited with the said revision of pay of Rs.4000-6000/and that DGAR is also willing to implement such revision of pay in case of VFA, AR. But the applicant cannot understand as to why the DGAR still remain silent, it may be the intention to wait the decision of a competent court or tribunal as the applicant already started filing a writ-petition before this present application (case) before this Hon'ble Tribunal.

In pursuance of the order of the Hon'ble Gauhati High Court dated 31/12/2001 passed in W.P.(C) No.798 of 1999, an Original Application being No.O.A. No.65 of 2002 was filed before the Hon'ble Central Administrative Tribunal, Guwahati Bench and the same was disposed of on 31/12/2002 with the following direction:

"We have heard Mr. A. M. Singh, learned counsel for the Applicant and also Mr. A.K. Choudhury, learned Addl. C.G.S.C. for the respondents at length. Considering the facts and circumstances we are of the opinion that the matter requires no further adjudication from our end. The Government has taken a decision in principle and in view of the pendency of the Court proceeding the authority did not

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take any step for implementation of the matter. In view of the clear statement made by the respondents we dispose of this application with a direction on the respondents to implement the undertaking as expeditiously as possible, preferably within a period of three months from the date of receipt of this order.

The application thus stands disposed of. There shall, however, be no order as to costs."

It is also pertinent to mention that the direction of the Hon'ble CAT does not confine to the Applicant of O.A. No.65 of 2002 only, in fact, it extends to all the VFAs of Assam Rifles.

True copies of the order of the Hon'ble CAT dated 11/12/2002 passed in O.A. No.65 of 2002 and decision of the DGAR in the matter of pay anomalies taken on 24/04/2001 are also enclosed herewith and marked as Annexure-A/12 and A/13 respectively.

5. Grounds for relief with legal provision:

(a) The Veterinary establishment in any organisation or Directorate or Institute, there exist a certain post or posts which normally nomenclature as VFA or stockman or Animal Husbandry or Veterinary Compounder or Vaccinator or Dresser or Field Assistant (Whatever name may be called). Their man work is to render minor veterinary service like vaccination, castration, dressing of wounds treatment of animal. So works of every such post (which is termed as paraveterinarian post) either of the Directorate of Assam Rifles or B.S.F. or other Organisation are to be treated as same in

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view of the Section 30 (b) of the Indian Veterinary Council Act, 1984. And moreso the minimum qualification of such post is matriculation with diploma or certificate or experience as indicated in the said Section 30(b) of the said Act. 1984; so also as discussed in para No.55.284 of the 5th Central Pay Commission by taking these different nomenclatured of post into one ground as paraveterinarian post, the pay scale was recommended to revise equally to Rs.4000-6000/- so that there may not arise any question of pay anomaly. The Central Govt. also accepted and approved the recommendation and revised the pay scale of such post to Rs.4000-6000/- by reflecting under the heading "XXIV-Veterinary Staffs"(c) of the CCS(RP) Rules, 1997. But the Directorate of Assam Rifles failed to implement the same without any cogent reason and denied the right of the applicant to enjoy the said revised pay

- (b) The Pay Commission also discussed about other posts of Technicians for which minimum educational qualification is only matriculation with some experience and recommended to revise the pay scale to Rs.4000-6000/- equally to those of paraveterinarians post, and the same is approved by the Central Government and included in the CCS(RP) Rules, 1997 and reflected in part B or column No."XXII-OTHER TECHNICIANS" for convenient the same is reproduced herein:
- (a) The present Applicant also similarly situated with the Petitioner of O.A. No.65 of 2002.
- (b) VFA of Assam Rifles is also a technical post and the minimum qualification is matriculation with diploma or certificate (vide A/8 and Section 30(b) of the Indian Veterinary Council Act., 1984). Looking

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scale.

in this angle too, the pay scale of VFA/AR is sought to have revised to Rs.4000-6000/-

- (c) That, on the recent decision of DGAR (vide Annexure-A/18) it is clearly stated and admitted that the pay scale of other equivalent post/grade with the VFA/AR have already been revised to Rs.4000-6000/-. So, it can be concluded that the DGAR had already expressed their willingness to revise the said pay scale of VFA equally with other counterparts.
- (d) That, the VFA/AR and its counterparts (or equivalent posts) in different organisation or Directorate or Institute are all same and equal either in the nature of works or in looking to the minimum educational qualification. So, the principle of equal pay for equal works is applicable in the present case as enumerated in Article 39(d) of the Constitution of India.

6. Details of the remedies exhausted:

The Applicant filed a representation dated 22/04/2003 with a prayer to the benefit of upgradation of pay scale from 3200-85-4900/- to 4000-100-6000/- per month. As such, the applicant declares that there is no remedy available to him or provided under the relevant Service Rules except by way of the present application.

A true copy of the representation dated 22/04/2003 is enclosed herewith and marked as Annexure-A/14.

Matter not previously filed or pending with any other Court :
 No such application has been filed in any other Court or Tribunal.

J. Con Mr. J. J.

8. Reliefs sought:

- (i) Respondents be directed to upgrade the pay scale of VFA (Assam Rifles) to Rs.4500-7000/- in parity with Compounder (BSF) or at least to Rs.4000-6000/- in parity with those of other paraveterinarians w.e.f. 01/01/1996;
- (ii) to direct the Respondent to consider for changing the nomenclature of the present Petitioner's post of VFs either to Veterinary Assistant or Assistant Veterinarian or Animal Husbandry Asstt. or Compounder.

9. In the Interim:

Any appropriate interim order be passed in the interest of justice. Pendency may not be a bar to extend the benefit of order of the Hon'ble CAT dated 31/12/2002 passed in O.A. No.65 of 2002.

Signature of the Applicant.

4. Pomba Singl

Dated/Imphal,

The . 1. 5 . Desent 2003.

By :-

Advocate.

- 10. The application is being submitted by hand through the Applicant's duly appointed counsel.
- 11. Particulars of Postal Orders filed in respect of the application fee:-

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- 12. List of enclosures:
 - (1) Application in triplicate.
 - (2) Affidavit
 - (3) Postal Order No. dated
 in favour of the payee, the Registrar, CAT, Guwahati Branch,
 Guwahati.
 - (4) 5 extra copies of the application for 5 Respondents.
 - (5) Index in Form-1.
 - (6) Receipt Slip.
 - (7) Vakalatnama.

VERIFICATION

I, Athokpam Tomba Singh, aged about 37 years, S/o late A. Bira Singh, by occupation a Veterinary Field Assistant of Assam Rifles now posting at 7th A.R., a resident of Thoubal Athokpam, P.O. & P.S. – Thoubal, District - Thoubal, Manipur, do hereby verify that the contents of paragraph Nos.1,4 & 9 are true to personal knowledge and contents of Para Nos.2 and 3 are believe to be true on the legal advice and the contents of the para No.5,6,7 and 8 are true and correct excepting those legal points and those legal points are based on the information of my counsel which I also verify believe to be true.

Dated/Imphal,

The 15th) erent 2003.

By:

A. Tomba Singh

Advocate.

To

The Registrar,

Central Administrative Tribunal,

Guwahati Bench, Guwahati.

N

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH

ORIGINAL APPLICATION NO. OF 2001.

Shri Athokpam Tomba Singh.		
	***************************************	Applicant.
- Versus -		
The Union of India and others.		
,	1	Respondents.

AFFIDAVIT

I, Athokpam Tomba Singh, aged about 37 years, S/o late A. Bira Singh, by occupation a Veterinary Field Assistant of Assam Rifles now posting at 7th A.R., a resident of Thoubal Athokpam, P.O. & P.S. – Thoubal, District – Thoubal, Manipur, do hereby solemnly affirm and state as follows:-

- 1. That, I am the Applicant in the accompanying application. I have gone through the contents of the present application and as such I am well conversant with the facts and circumstances of the case. I am presenting this affidavit in support of the statements made in the said application. These are true to my knowledge.
- 2. That, the statements made in the foregoing paragraph Nos.1, 4 and 9 are within my personal knowledge; and contents of Para Nos.2 and 3 are believe to be true on the legal advice and the contents of the Para Nos.5, 6, 7

and 8 are based on the information received by me from my counsel which I believe the same to be true.

3. That, the documents at Annexure-A/1 to A/14 are the true and correct copies of their originals.

A. Pomba Singh

(Athokpam Tomba)

DEPONENT.

Dated/Imphal,

The 5 Den (2003.

Drawn up by:-

Advocate.

1344

SPECIAL PRE-UNIVERSITY EXAMINATION

1986

(TWO-YEAR COURSE)

I certify that Alhokpan Tomba Singh of Thoubal College, Roll No. 2962 duly passed the Pre-University Examination in Sels of this University held in the year 1986 and was placed in the Mird Division.



Imphal

The 12th Dec. 1988

Registrar

ANNEXUME -A/2

No. 23. GOVERNMENT OF MANABOR

GOVERNMENT OF MANYPUR
VETERINARY & A.H. DEPARTMENT, MANIPUR
V.F.A. TRAINING CENTRE,
POROMEAT.

PROVISIONAL CERTIFICATE!

Roll No.: ... having attended the V.F.A. High course for the academic session 1985-86 and appeared in the Fanal Examination held in the month of August. 86 and He/Sze passed the 4818 saind examination and was placed in Division.

Officer-in-charge V.F.A. Trg. Centre, Poromoat.

-:():

ANNEXUME-43

Tele No : PABX 2351 /218

REGISTERED

Rharat Sarkar

Govt of India

Grih Nantralaya

Ministry of Home Affairs

Mahanideshalaya Assam Rifles

Directorate General Assam Rifles

Shillong-793011

I. 14C15/48-78/S; Nurse/ME(A)

Alhorpau Tomba Singh Ofo Vate A Bira Singh Thombal Alhorpau

INTERVIEW FOR THE POST OF STAFF MURGE VIZA

- 1. Ref your application dated 12 500 88.
- 2. You are hereby directed to report to this Directorate for interview at 1100 hrs on 03 Nov 80 for the post of staff name VFA in the scale of pay of Rs. 1400 1000 pp. 50,2300 / p.m. plus certificate of DA and other alloances as admissible under the existing rules. You must be im possession of the following certificates in original and these will be required to be produced at the time of interview. In case you are not a diploma/helder certificates for the control of the control of
 - (a) Diploma in nursing in original from a recognised council in India.
 - (b) Matric or equivalent certificate in original.
- 3. No TA/DA will be admissible.
- 4: please report to the office of JAD (A), DGAR at 1030 hrs. on 03 Nov 88.
- 5. If selected you will be liable to serve anywhere in Assam, Nagaland, Manipur, Mizoram, Arunachal pradesh, Tripura and Sikkim or where ever Assam Rifles units may be deployed.

Mc Bordolar)

for Lirector General Assamiliaties

12 /2 Jan Jan - 12 - 12 Jan Jan - 12 - 12 Jan Jan - 12 Ja

207

rele N601 PABX 23510/218

W 10 7/1

ANNEXUEE -4/4

REGISTERED

Bharat Sarkar Government of India Grih Mantralaya Ministry of Home Affairs Mahanideshalaya Assam Rifles Directorate General Assam Rifles Shilling - 793011

II.14015/25-85/FA/A=2(MED)

M Dec 98

Shni A Josepha Singh Clo Late A. Bina Singh Thoubal Athorform Po: Thoubal Dot: Thoubal (Manipur)

- i. You are hereby selected for appointment until further orders as VFA in 10 Assam Rifles in the scale of pay of ks. 975-25-1150-ER-30-1540/- p.m. plus other allowances as admissible under the existing Rules from time to time. The appointment is purely temporary and may be terminated with one month notice from either side.
- 2. Shri/Suri A. Jomba Sing shall have to produce the following certificates before joining the post:-
 - (a) Medical fitness certificate from Civil Surgeon or equivalent at the time of joining.
 - (b) Educational and other certificates as proof of age and qualification.
 - (c) A character certificate from a Class I officer or 1st Class Magistrate at the time of joining the duty.
- 3. No TA/DA-will be admissible to you for joining the duty.
- 4. You are liable to serve anywhere in Assam Ritles deployed in Assam, Meghalaya, Nagaland, Manipur, Mizoram, Tripura, Arunachal pradesh and Sikkim or wherever Assam Ritles exists.
- 5. Your appointment is subject to satisfactory police verification and anticedent.

My Ken ahy

P.T.O.

- 2 -

6. You will report for duty to Commandant, 10 Assam Rifles, C/O 99 APO on or before 10 Jan 89 failing which this appointment letter will be treated as concelled.

(P. Mose (M.C. Bandolo)

Major
JAD (A)

for Director Carent Assaulting

Copy to :-

- 1. HQ MAR(N)
 Assam Rifles
 C/O 99 APO
 - 10 Assam Rifles C/O 99 APO
- 3. Medical Branch (Internal)
- 4. personal file
- 5. Office copy

in Sur count

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ANNEXUEE A/5

A-36 COMPILATION OF FIFTH CENTRAL PAY COMMISSION REPORT

THE FIRST SCHEDULE (See Rules 3 & 4)

PART - A

Revised scales for posts carrying present scales in Group 'A', 'B', 'C' & 'D' except posts for which different revised scales are notified separately.

NO.	GRADE	/D \	REVISED SCALE
		(Rs.)	(Rs.)
1.	2.	3.	4.
1.	S-1	750-12-870-14-940	2550-55-2660-60-3200
2.	S-2	775-12-871-14-1025	2610-60-3150-65-3540
3.	S-3	800-15-1010-20-1150	2650-65-3300-70-4000
4.	S-4	825-15-900-20-1200	2750-70-3800-75-4400
5.	S-5	950-20-1150-25-1400 -	3050-75-3950-80-4590
		950-20-1150-25-1500	
		1150-25-1500	
6.	S-6	975-25-1150-30-1540	3200-85-4900
		975-25-1150-30-1660	المستعبدين
7.	S-7	1200-30-1440-30-1800	4000-100-6000
	•	1200-30-1560-40-2040	
		1320-30-1560-40-2040	
8.	S-8	1350-30-1440-40-1800-50-2200	4500-125-7000
		1400-40-1800-50-2300	· · · · · · · · · · · · · · · · · · ·
9.	S-9	1400-40-1600-50-2300-60-2600	5000-150-8000
		1600-50-2300-60-2660	
10.	S-10	1640-60-2600-75-2900	5500-175-9000
11.	S-11	2000-60-2120	6500-200-6900
12; -	S-12	2000-60-2300-75-3200	6500-200-10500
ν.		2000-60-2300-75-3200-3500	
13.	S-13	2375-75-3200-100-3500	7450-225-11500
		2375-75-3200-100-3500-125-3750	
14.	S-14	2500-4000 (proposed new	7500-250-12000
		pre-revised scale)	•
15.	S-15	2200-75-2800-100-4000	8000-275-13500
•	•	2300-100-2800	
16.	S-16	2630/- FIXED	9000/- FIXED
17	S-17	2630-75-2780	9000-275-9550
18.	S-18	3150-100-3350	10325-325-10975
19.	S-19	3000-125-3625	10000-325-15200
:.		3000-100-3500-125-4500	
		3000-100-3500-125-5000	
20.	S-20	3200-100-3700-125-4700	10650-325 15850

C. S. San J.

27. If the name of any person enrolled on a State veterinary register is removed therefrom in pursuance of any power conferred under this Act, the Council shall direct the removal of the name of such person from the Indian veterinary practitioners register.

28. Every person registered in the Indian voterinary practitioners register shall notify any transfer of the place of his residence or Operactice to the Council and the State Veterinary Council within ninety days of such transfer, failing which his right to participate in the election of members of the Council or a State Veterinary Council shall be liable to be forfeited by order of the Central Government either permanently or for such pend as may be specified therein.

Removal of names from the Indian veterinary practitioners register.

Person enrolled on Indian veterinary practitioners register to nouty change of place of residence os practice.

Privileges

Indian veterinary practitioners

of persons who are enrolled on

CHAPTER IV

PRIVILEGES OF REGISTERED VETERINARY PRACTITIONERS

29. Subject to the conditions and restrictions laid down in this Act, every person whose name is for the time being borne on the Indian veterinary practitioners register shall be entitled according to his qualifications to practise as a veterinary practitioner and to recover in due course of law in respect of such practice any expenses, charges in respect of medicaments and other appliances or any fees to which he may be entitled.

30. No person, other than a registered veterinary practitioner, shall—

(a) hold office as veterinary physician or surgeon or any other like office (by whatever name called) in Government or in any institution maintained by a local or other authority;

Right of persons who are enrolled on the Indians veteriously practitioners

register.

(b) practise veterinary medicine in any State:

Provided that the State Government may, by order, permit a person holding a diploma or certificate of veterinary supervisor, stockman or stock assistant (by whatever name called) issued by the Directorate of Animal Husbandry (by whatever name called) of any State or any veterinary institution in India, to render, under the supervision and direction of a registered veterinary practitioner, minor veterinary services.

etil Explanation.— Minor veterinary services' means the rendering of preliminary veterinary aid, like, vaccination, castration, and dressing of wounds, and such other types of preliminary aid or the treatment of such allments as the State Government may, by notification in the Official Gazette, specify in the behalf.

(b) be entitled to sign or authenticate a veterinary health certificate or any other certificate required by any law to be signed or authenticated by a duly qualified veterinary practitioner;

(d) be entitled to give evidence at any inquest or in any court of law as an expert under section 45 of the Indian Evidence Act, 1872, on any matter relating to veterinary medicine.

of 1872

Cilmon Sand

ANNEXURE-A/7

A 74 COMPILATION OF FIFTH CENTRAL PAY COMMISSION REPORT

Ranger Assit. Conservator of Forests Fire Staff Fireman Andaman and Nicobar Directorate of Fisherics	2200-60-2300-EB-75-3200 100-3500 750-12-870-EB-14-940 Islands: 5 2000-60-2300-EB-75-3200 1200-30-1560-EB-40-2040 950-20-1150-EB-25-1400 nent 2000-60-2300-EB-75-3200 100-3500	6500-200-10500 7500-250-12000	104.10 104.10 104.11 14.20 104.21 104.22
Assit. Conservator of Forests Fire Staff Fireman Andaman and Nicobar Directorate of Fisheries Fisheries Development Officer/Assit. Dir. Surveyors Plant Operator-cum-Mechanic Public Works Departm	100-3500 750-12-870-EB-14-940 Islands: 5 2000-60-2300-EB-75-3200 1200-30-1560-EB-40-2040 950-20-1150-EB-25-1400 nent 2000-60-2300-EB-75-3200 100-3500	7500-250-12000 2610-60-3150-65- 3540 6500-200-10500 7500-250-12000 4000-100-6000 4500-125-7000 5000-150-8000 4000-100-6000	104.11 14.20 104.21 104.22
Forests Fire Staff Fireman Andaman and Nicobar Directorate of Fisherics Fisheries Development Officer/Asstt. Dir. Surveyors Plant Operator-cum- Mechanic Public Works Departm	100-3500 750-12-870-EB-14-940 Islands: 5 2000-60-2300-EB-75-3200 1200-30-1560-EB-40-2040 950-20-1150-EB-25-1400 nent 2000-60-2300-EB-75-3200 100-3500	2610-60-3150-65- 3540 6500-200-10500 7500-250-12000 4000-100-6000 4500-125-7000 5000-150-8000 4000-100-6000	14.20 104.21 104.22
Fire Staff Fireman Andaman and Nicobar Directorate of Fisherics Fisheries Development Officer/Assit. Dir. Surveyors Plant Operator-cum- Mechanic Public Works Departm	750-12-870-EB-14-940 Islands: 5 2000-60-2300-EB-75-3200 1200-30-1560-EB-40-2040 950-20-1150-EB-25-1400 nent 2000-60-2300-EB-75-3200 100-3500	3540 6500-200-10500 7500-250-12000 4000-100-6000 4500-125-7000 5000-150-8000 4000-100-6000	14.20 104.21 104.22
Fireman Andaman and Nicobar Directorate of Fisheries Fisheries Development Officer/Assit. Dir. Surveyors Plant Operator-cum- Mechanic Public Works Departm	Islands: 5 2000-60-2300-EB-75-3200 1200-30-1560-EB-40-2040 950-20-1150-EB-25-1400 nent 2000-60-2300-EB-75-3200 100-3500	3540 6500-200-10500 7500-250-12000 4000-100-6000 4500-125-7000 5000-150-8000 4000-100-6000	14.20 104.21 104.22
Andaman and Nicobar Directorate of Fisheries Fisheries Development Officer/Assit. Dir. Surveyors Plant Operator-cum- Mechanic Public Works Departm	Islands: 5 2000-60-2300-EB-75-3200 1200-30-1560-EB-40-2040 950-20-1150-EB-25-1400 nent 2000-60-2300-EB-75-3200 100-3500	3540 6500-200-10500 7500-250-12000 4000-100-6000 4500-125-7000 5000-150-8000 4000-100-6000	104.21
Directorate of Fisherics Fisheries Development Officer/Assit. Dir. Surveyors Plant Operator-cum- Mechanic Public Works Departm	Islands: 5 2000-60-2300-EB-75-3200 1200-30-1560-EB-40-2040 950-20-1150-EB-25-1400 nent 2000-60-2300-EB-75-3200 100-3500	6500-200-10500 7500-250-12000 4000-100-6000 4500-125-7000 5000-150-8000 4000-100-6000	104.21
Directorate of Fisherics Fisheries Development Officer/Assit. Dir. Surveyors Plant Operator-cum- Mechanic Public Works Departm	950-20-1150-EB-75-3200 1200-30-1560-EB-40-2040 950-20-1150-EB-25-1400 nent 2000-60-2300-EB-75-3200 100-3500	7500-250-12000 4000-100-6000 4500-125-7000 5000-150-8000 4000-100-6000	104.21
Fisheries Development Officer/Asstt. Dir. Surveyors Plant Operator-cum- Mechanic Public Works Departm	2000-60-2300-EB-75-3200 1200-30-1560-EB-40-2040 950-20-1150-EB-25-1400 nent 2000-60-2300-EB-75-3200 100-3500	7500-250-12000 4000-100-6000 4500-125-7000 5000-150-8000 4000-100-6000	104.21
Officer/Assit. Dir. Surveyors Plant Operator-cum- Mechanic Public Works Departm	1200-30-1560-EB-40-2040 950-20-1150-EB-25-1400 nent 2000-60-2300-EB-75-3200 100-3500	4000-100-6000 4500-125-7000 5000-150-8000 4000-100-6000	104.22
Surveyors Plant Operator-cum- Mechanic Public Works Departm	950-20-1150-EB-25-1400 nent 2000-60-2300-EB-75-3200 100-3500	4000-100-6000 4500-125-7000 5000-150-8000 4000-100-6000	104.22
Plant Operator-cum- Mechanic Public Works Departm	950-20-1150-EB-25-1400 nent 2000-60-2300-EB-75-3200 100-3500	4500-125-7000 5000-150-8000 4000-100-6000 6500-200-10500	
Mechanic Public Works Departm	nent 2000-60-2300-EB-75-3200 100-3500	5000-150-8000 4000-100-6000 6500-200-10500	
Mechanic Public Works Departm	nent 2000-60-2300-EB-75-3200 100-3500	4000-100-6000 6500-200-10500	
Mechanic Public Works Departm	nent 2000-60-2300-EB-75-3200 100-3500	6500-200-10500	104.23
Public Works Departm	2000-60-2300-EB-75-3200 100-3500		104.23
Assit Town Planner	2000-60-2300-EB-75-3200 100-3500		104.23
Assit Town Planner	100-3500		
	100-3300	1 コングル キングー 1 もりりひ	
	1200-30-1560-EB-40-2040	4500-125-7000	104.24
Assistant Shed Master	1400-40-1800-EB-50-2300	5000-150-8000	104.24
Shed Master	950-20-1150-EB-25-1400	3050-75-3950-80-	104.25
Overseer	930-20-1150-1150-1150-1	4590	
		4000-100-6000	
M. M. D and man		•	
Health Department	1200-30-1560-EB-40-2040	4500-125-7000	104.28
Pharmacists	1200-50-1500 22, 10 ==	5000-150-8000	
		5500-175-9000	
Y' Mater	950-20-1150-EB-25-1500	4000-100-6000	104.29
	/		
	a25-		
Version Compounder	800-15-1010-EB-20-1150		104.30
Veterinary Compounds	950-20-1150-EB-25-1400	4500-125-7000	104.30
)30 20 1101 ==		
Compounder	veli •		
Dadra and Nagar III			
	1640-60-2600-EB-75-2900	6500-200-10500	104.33
Bio-Chemist			
Public Works Depart	1400-40-1800-EB-50-2300	5000-150-8000	104.3
Draughtsman Crade 4		4500-125-7000	104.3
Draughtsman Grade I			104.3
. Draughtsman Grade I	11 320-50-1120-1120-1200		•
Lakshadweep:			
Directorate of Healt	h	9000_275_135(Y	104.3
. Ayurvedic Physician		000-213-13300	, , , , , ,
	Senior Veterinary Compounder Dadra and Nagar Ha Health Department Bio-Chemist Public Works Depar Draughtsman Grade I Draughtsman Grade I Draughtsman Grade I Lakshadweep: Directorate of Healt	Health Department Pharmacists 1200-30-1560-EB-40-2040 Lineman-cum-Meter Reader Forest Department Veterinary Compounder Senior Veterinary Compounder Dadra and Nagar Haveli: Health Department Bio-Chemist Bio-Chemist Draughtsman Grade I Draughtsman Grade II Draughtsman Grade III	Health Department 1200-30-1560-EB-40-2040 4500-125-7000 5000-150-8000 5500-175-9000 4000-100-6000

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ANNEXURE 4/8

Hahammid ahataya Aggan Riffag Dinectionate General Assam Rift Tri 1 1 min 27 3011

15 Supt 98

a pers/3111 pay 1993.

Tele No : 705076

List A, F,C,D,E & F

SALIENT FEATURES AFFECTING PAY AND ALLOWANCES ASSAM RIFLES PERSONNEL

General

1. Boyt has notified pay scales and various silter for all Central Para Military Forces (CPMF) and the same have already been circulated to all concerned by this Dte from time to time. However, it is noticed that doubts still exist on various objects of applicability and entitlement thereof. As a result, the bost are still unaware about their actification of monthly pay and allows. their entitlement of monthly pay and allies.

In this info bulletin, certain issues of pay and allces have further been clarified. Steps taken to resolve existing rk; and pay Anomalies with the MHA also been covered.

Fine Scales

The pay scales after revision Under Central Civil Services Revised Pay) Rules, 1997 wef 01 Jan 96 and on rationalisation of 1945 and in respect of CPMF personnel wef 10 Dat 97 are given below, 14 Pay weales applicable . . Rationalised pay scales pet en de la companya de la co

1 10 000 97 wof 01 Jan 1996 to 09 Oct 97

3050-75-3950-80-4590 2750-70-3800-75-4400

Rin Rank of Lnk merged with 2750-70-3800-75-4400 F Rin and gtd Rs.30/- pm Rs. 15/- as special pay. 1 mlc as special pay with the

pay scale of Rfn till promoted to Have

Rk Nk merged with Ha with the pay scale of Ha 3050-75-3950-00-4590 t-1 h excluding appt pay.

3200-85-4900 with appt pay of fig. 50%-pm till 3200-85-4900 promoted to next higher

:4000 - t00-600**0**

5500-175-9000 Sub

8500-200-10500 Bub Mas

6500-200-10500

6500-200-10500 + Rst 20 pur month as appt pay.

. 92 JONA

Allowances

Special Compensatory (Remote Locality) Alice. to all has been doubled from the entiting rates applicable efficult and other areas met of Aug 17. Book notification on ject has also been carrolated by this ble. The cl of difficult an areas have been circulated vide this Die letter No. A/Pers Fav/Pant/98/206 db 27 Aug 98. The nation applicable ab various given balaw to

and the second of the second o			•• • •	r og Bangge		
: !	Delow Rs.3000/-	: [] 年。 : [] 年。 : [] 年。	3000/-:8 to :	#.4500/-:Ri to : 4.5099/-:R	to to 8	above)
e de la companya de l	150		300	450	. 600	750
tenfour tenhalaya	· 4 12		80	120	160	200
- AND A ST. ST.		•	•			
(a) Difficult Are	300		500	700	1000	1300
(b) Other Area	250		400	550	goo ,	1050
(c) Throughout	150		300	450	600	750
Alzaul District			400	550	800	1050
Nagaland	250	•	500	700	1000	1300
Sikkim	300		80	120	160	200
油油	40		tar.	•	, ;	
Arunachal Prades			800	700	1000	1300
(a) Difficult At	ea 300			550	800	1050
(b) Throughout	250		400	() () (4)		
Arunachal Prades	atı .					
Tripuna					900	1050
(a) Difficult A	res 250		400	550		
(h) Throughout	150)	300	450	600	750
Tripura except	. 9 YOGA			•		OST 01 A

vide Min of Fin Yetter No. 11(2)/97-E.11(B) of 22 Jul 19 The rate 12.5% of basic pay without any ceiling on the quantum. The ceiling is DUTY ALLER (SDAT: GDA LIES bonn now Re. 1000/- per month currently in force shall no longer be applicabl and the condition that the aggregate of the SDA plus; speciment of the SDA plus; specimently is also dispensed with. Other terms and conditions governing the onest of this sland dispensed with the onest of the sland dispensed with the sland dispensed with the onest of the sland dispensed with the sland dispensed with the onest of the sland dispensed with the sland dispensed w the grant of this alice shall, however, continue

J.C. 21.45 3.5

applicable

applicable to Assam Rifle personnel has now been made in Bikkim at the same rate and terms/conditions applicable loyees posted in the NE Region.

to MHA Ration Money - Alice. This Die had submitted a proposal | to auth Ration Money Alles to Assum Dilling Ladin Officers on the lines of 5th recommendation for por officers, page new and biomed Ration Money Alles off from Ol Sep 1998 to combatined non gazatted CPMF offe upto the el of En Car, wide Min order Do. 27012/26/98-PF.I dated or sep 1998. The after will be applied to an Army Scale of rations based on 1 daily coult of 3800 calculos. Free ration may be sup in hind at the log where these facilities are presently admissible. The will be entitled to Assum Bitles uses when dolors

(a) Along side the Army.

thead of the Army on IP or on the land

applicat တောက်လောင်း

Under op control at Asm.

In CI/Disturbed coass.

vide Greber This Dre has circulated l:he No.A/Peng/5th-CPC/Vol-III/98/163 dated 11 Sep 98.

Other Allces. The Govt orders for following allce received it

Initial Uniform Grant. Rs. 6500/ for auth cat only. (A)

Renewel Uniform Grant. Bs. 3000/ to be granted after every 7 years for entitled cat.

discontinuance of transport of management and staff subject to discontinuance of issue of washing soap.

El Licence 199.

reus just du

. Bs.127/- pm.

(ii) OR

Bar Gas - dum.

still. Sinna doubha (e) Leave Travel Concession. Since don entitlement of LTC is clarified as under the

Pay Scales

Bank

<u>kntitlement</u>

2550-3200 (i)

TO I TOUR T

Gleeper

LTC has been amended wef 01 Oct 98 as under wide DGAR signal No. A 2419 dated 22 Sep 98 :-

(a) Belew b. 4100

(b) b.4100 - b. 7999/-

(c) \$.8000 - \$.....59/-

(4) b. 16400- 1.18399/-

- Second olass sleeper 4.74

- First class/AC III tier sleeper.

_ AC 2 tier sleeper he

- AC First class.

THE OF A PROPERTY AND A PROPERTY

1000000

Cix) 6500-10500) Sub/Sub Mail AC Il Tier () Agest Count Steeper.	City of the state
(ix).6500-10500) Sub/Sub Maj Agest Compile AC Il Tierr	
(a) 17000-16500) 210 AC 1st class to to train.	by further,
t) Traveling Allowance on Tour. Entitlement its	
Pay Range - Entitlement	
Gir Below Rs.4100/- Sleeper class.	
(ii) Rs.4100/- and	
(iii)Rs. 8000/- and II AD sleeper above but less than Rs. 16400/	
(iv) Rs. 16400/- and AC 1st class. above.	
(g) Cashier's Special Pay.	
Average monthly caun Bates dispursed:	
(1) Up to Rs. 50,000/0	
(ii) Over Rs.50,000/- % Rs. 150/- pm. upto Rs.2,00,000/-	
(i(i)Over(Rs. 2,00,000/- Rs. 200/- pm and upto Rs.5,00,000/-	
((v) Over Rs.5,00,000/- Rs. 250/- pm.)	
(v) Over Rs.10,00,000/- Rs. 300/- pm.	
Lating Alles	
(h) Transportation Allce.	
Fay scales Rate.	
Pay scales Rate (i) 2550-3200/-) Rs. 75/- Only to	terms and
Pay scales Rate (i) 2550-3200/) Rs. 75/- only the pay scales of pay scales and the pay scales of pay scales are to 500/) fulfil condit	terms and

(11) 8000-13500 and above.

a ';

(j) Transportation of Personal Effects. Rates of category now neceived are as follows to

Pay Bande

Alther Cabs, Rates (Far 1911)

Below Rs. 4100/-

Rg. 4.00

Rs. 4100/- and

RS 4 4 60

above but less than Bs. 6500/- .

Rs. 65007- and above Rs. 9.00

but less than Rs. 8000/--

Rs. 80007- and above Rs.18.00

Children Educational Assistance

Eun Assistance

Revised fate

(i), Children Edn Allca.

Primary, Secondary, Higher % Senior Secondary Classes.

(I to XII)

(ii) Reimbursement of tuition Fee

Class 1 to X

per pheld

- 50/- pm

per child

- 400/-

Class XI to XII

Class I to XII in r/o physically handicapped and mentally retarded: children. Science Fee

119/- PM

1 300/- pm

per child

per child

((iii) Hostel Subsidy

Primary, Secondary, Higher Secondary & Sr. Secondary classes (1 to X(1)

10. Consy Alice. Consy alice was being given to Assam Rifles pers Army analogy. Terms and condition for grant of these allces were also Rifles pers. Min of Def has abolished consv allce wer O1 Aug 97 vide their latter No. 3(4) 97 D(Pay/Services) (t 08 Jan 98. Therefore, in the Army, consv alice has now been discontinued and the said alice is to be ceased wef 01 Aug 97 for Assam Rifles pers.

still ammitted from the MHA :-Govt orders on following are

(a) CILQ. CILQ on HRA rate has been made applicable for CPMF, pers vide Part B of Min of Fin Resolution dated 30 Sep. The rate of CILQ will be according to revised rate of HRA. ្រា ដៃម៉ូ**ង** licence-fee as applicable to Central Coverempioyous. Dovt Corder for calculating HRA and licence fee has already; been, circulated

医内壁 选择的分类的

Arculated to all vide this Die cartain to a mening the extent dated 21 Dec 97 and A/VIII // 1907/001 11 dated 28 Aug 98. catcolation of CILQ of pers will be as under to

House Rent Allowance (HRA) (Revised)

(aa) Shilloon '

- 15% of actual basic pay drawn.

(ab) Jorhat; Silchar, Imphat, Gizant, Kultima, Dimapitr and Agartala.

- 7.5% of actual basic pay drawn.

(ac) Other Uncl tomas

- 5% of actual basic pay drawn.

(ii) Licence Fee

Revisec Rate wef 01 Jul 90

JCOs incl WU

Ra 1227- par month.

(ab.) - OR

89/- pen month.

MHA, notifn is still amaited, till ithen (iii) However, rate of CILQ will be in force.

(b) Accumulation of Earned Leave. Ondana for enhancement

240 to 300 days is amaited from MBA.

Proposals Already Projected to MHA

12. Free Air Travel Concession. This Doe has pro case to the Min stry for auth free air travel facility to All AR park posted in state of Tripura and Maniper once in a calandar yr, during Earned Leave, to and from Agartala and Calcutta and Imphal and Calcutta. case for free air travel for Assam Rifles pers once a year to and from Aizawl and Calcutta is being taken up.

A case has been taken up for enhancement of uniform, washing and nursin, allces for med staff of Assan Rifles.

14. Special Compensatory (Counter Insurgency) Alice (SCI) (CI)). A proposal has been submitted to MHA vide this Die latter No. A/Pens/CI/7-98 dated 06 Au; 98 for authorising SCA (CI, to all pers of A/Pens/CI/7-98 dated 06 Au; 98 for authorising SCA (CI, to all pers of A/Pens/CI/7-98 dated 06 Au; 98 for authorising SCA (CI, to all pers of A/Pens/CI/7-98 dated 06 Au; 98 for authorising SCA (CI). alice. The rates recommended by us are as under :--

he	Pates Peculinary	Entitlement	(per	month	Ţ
	Ranks	Rs (300/-	•		
(a)	Second-in-Cormand and above			! :	1
(b)	Dy Daindt	R4 1200/-		•	1
	Asst Comdt	Rs (100/-			
í	• · · · · · · · · · · · · · · · · · · ·	Ra : 9007-	:	• • • • • • • • • • • • • • • • • • •	
(bj	100s incl 40	18 8 6007 T		• '	
(a)	The second secon	1 PH 4500Kin	*		

(f) Rfn

Company States of the Company of the in att a de Cart Pi 1 62 - 125

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: Cames Being Referred to MHA

The yeallowing dases are being not to build to

- (a) Journey Period. Improve period with Earne fileave for prez posted to Sibkim, as being an inted to pers posted in ME Region.
- (b) Special Compensatory Allowance (SCA) (Remote Locality). SCA is for pers posted in Manipur to be becomplet at par with Nagaland !! rates.
- (c) Earned Lve. Earned Lve entitlements for AR pers posted in the HQTEGABZRG to be incressed to AO days...

Status of Cases Pertaining to Anomalies of 5th Central Pay Commission Projected by DGAR to MHA.

- in Assas Rifles. In response to this Die proposal for introducing the sank of WD equivalent to Asst Sob Insp(ASI) rank in BSF, the MHA tag issued instr for prep of a Cabinet Note for rationalisation of Tach Cadre in Assas Rifle visea-via other CPOs. Details asked by the Ministral have been fud along with fin implications. The Cabinet Note 2 tomparing our proposals with other CPOs.
- Other CPOs. MHA is favourably disposed towards bringing the cark structure of clerical cadre of Assam Rifles at par with BSF. Order to prepare a Cabinet Note for rationalization of Clerical Cadre vis-a-visother CPOs will be given after comparing our proposals swith a CPOs.
- 18. Re-Designation of Hav/PA to WO/PA. MHA has given their approval for re-designation of Hav/PA as WO/PA. Order for the same has been given by this Dte. The correct equivalence of Nb Sub for WO(PA) the being processed alongwith the clerical cadre proposals (Para 16 refers).
- 19. Enhancement of Promotional Prospect of Dtmn Category in the Engineer Bet Up of Assam Rifles. MHA had beened down this Dte proposal of having a rk structure for Dtmn cat in the Engraset-up in AR con the plea that there is a ban on creation/upgradation of posts by Min of Fin. However DBAR during his visit to the Ministry convinced the authorities to review the case to give opportunity of carrier progression to the combatised dtmn cat. MHA is expected to issue orders for constituting a committee recommending the posts requiring promotion/carrier progression, under which this cate case will be considered.
- Upgradation of Pay Scale for Post of Veterinary Field: Assistants (VFA). This Dte had taken up a case to upgrade the busic pay of VFA's to Rs. 4000-100-6000/- per month. MHA is inclined to our proposal. Info has also been sought from BSF regarding VFAs serving with them so that a composite case can be proj. to Min of Fin.
- 21. Fixation of Pay under Sta CPC where the Pixation Exceeds what in Such it Revised Scale. This Die had proposed to MHA that access amount in such it cases should be protected. MHA has intimated that Min of Fin (5th CPC Implementation Cell) in their lebter of CO Apr 98 have clarified that

4..........

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there is no provision (for profestion) where in imaginate trospes in it his replacement pay write after addition the fitment benefit of a percent to the existing emotionents. Thus our case has been furned done by the Ministry.

- Anomalies in the Pay Scale of Civ Posts and Equivalent Rank of Combatised Posts. This Die vide letter No. A/A-II/Sth CPC/APS/98 dt 2 Mar 98 had taken up a proposal for bringing pay equivalence betwee the combatised and div posts. MNA has borned down our proposal vide their latter No. 27012/18/90 PF.1 dt 20 101 98, disrifying that 5th CPC has given weightage to X (Rish) (actor while making their recommendations. Accordingly combatant personal been given an redge over the div counterparts. However, to get over the perceived anomaly civ staff may opt for equivalent combatised posts as given in MH/1etter No. 27011/44/88.FPI dt 19 Sep 1989.
- 23. Upgraded Pay Scale for the Posts of Assistants in the Non-Section of Assas Rifles. This Dte had taken up case with the MHA for Appraising the pay scale of Asst of Non-Sectt org in Assas Rifles to Rs. 5000-125-8000 per month. The case has been favourably ref by MHA to Min of Fin. The decision of Min of Fin is awaited.
- 24. Enhancement of Promotional Prospects of Religious Teachers in Assam Rifles. Presently, Assam Rifles is auth 5 Sub and 34 Nb Sub Religious Teachers. To enhance service conditions, this Dte had taken up case with MHA to restructure the Religious Teachers cadre and auth 2 Sub Maj, 18 Sub and 19 Nb Sub. The proposal has not been accepted by the Ministry on the ground that Religious Teacher cadre is peculiar to Assam Rifles on Army analogy. Other CPDs (BSF) do not have this cat. Secondly, this cat does have promotional avenues up to the rank of Sub. Notwithstanding the above, this Dte will take up case of review as and when ordered by the Govt.

Important Issues Relating to Ex-Assam Rifles Personnel.

- Personnel. This Directorate has approached Chief Secy of all States of Union of India vide DD letter ND ARESA/8/3219 dated 20 Aug 98% to accord same priority to the Expassam Rifles pers as well as dependents of those killed in action for their resettlement/ rehabilitation as is given to Def pers particularly in respect of the following
 - (a) Preference in providing rememp.
 - (b) Preferential allotment of house/plot.
 - (c) Grant of loans to purchase house/plot.
 - (d) Allotment of land to the Lendeless Exemassam Rifles persidening the course of the readistr of land in rural areas.
- Pensioners and their families who are not availing Central Govt Health Services (CGHS) facilities, will be allowed to avail med facilities, from all CPMS the typespectives of the character that it is the from all CPMS the typespective of the carrier that into the subject have been circulated vide this to be

grand and the first of the firs

angalag kang bersakan per Mobile. S

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latter NO AzPerszőth CPCz98zVol-181 daszd 25 Mar. 98. Brunch is issuing Identity Cards to all pensioners before proceeding on pension. Similian Identity Cand will be a unth for seeking CPMF Hosp settition.

Med Alice. The Gazette of India (Estraordinary) No 192 dated 30 1997; has authorised med alice to pen somers residing in an area not covered by Central Govt Health Scheme. A sum of Rs 100 per month fixed med allce is authorised to all such pensioners for meeting the day to day med expenses that do not require hospitalisation.

28. CSD Facility to Ex-Assam Rifles Personnel. This Die had taken up a case with the Cout vide letter No Azi uzzzon dited 26 Mar. 93, for extending CSD Canteen and med recilities is admissible to Army Servicemen, to Ex-Assam Ritles purs. The MRA has turned down proposal vide their letter No 1/29/93-NE.II dated 27 Sept 93. withstanding the above, this case has again been taken up by this withstanding the above. our Not Dte vide our letter No A/I-W/7-88/96 dated 11 Tol 96 with MHA consideration. The outcome is being pursued.

Conclusion

This bulletin brings out certain pay and allce entitlements addition to those circulated earlier, and their applicability in Assam It has also addressed dertain addl issues of 5th CPC Hitles. It has also addressed dertain addlesses of oth CPC anomalies and the action taken by this Dte to rectify them. This is an info bulletin only and it should not be quoted as auth, for which the referent Govt Orders should be referen. Progress on buttatending issues will be circulated to all as and when disposed off by the Ministry.

A copy of this hand out will be displayed at prominent places and pers explained of the correct posn by cdr in the chain. venuion of this letter is being fud separately.

(RE Rivat) Lt Col

AD (A)

for DG Assam

ele No : 705550;

The state of the s

Bharat Sarkar
Government of India
Grih Mantralaya
Ministry of Home Affairs
Mahanideshalaya Assam Rifles
Directorate General Assam Rifles
Shillong - 793011

II.14015/5th CPC/98/A-II/

考) March 98

Govt of India Ministry of Home Affairs (PF.I) New Delhi-01

> IMPLEMENTATION OF UPGRADED PAY SCALE FROM 01-1-96 FOR THE POSTS OF VETERINARY FIELD ASSISTANTS IN THE ASSAM RIFLES

sir,

l. I am directed to invite Ministry's attention to the approved pay scale appearing at serial No. XXIV (c) in part 'B' of First Schedule of CCS(RP) Rule 1997, wherein the revised scale of certain common category of Veterinary Staff have been approved by the Govt as under the serial scale

	Pre-revised Scale	Revised Scare
Stockman/ Compounder/ Stock Asstt/ Animal Husbandry Asstt Dresser	Ps. 950-20-1150-25- 1500/- pm TO / Ps. 1200-30-1560- 40-2040/- pm	Rs. 4000-100-6000/-pm

2. It is submitted that there are 31 sanctioned posts of Veterinary Field Assistants in this Force who have been allowed standard revised Scale with effect from 01-1-96 replacing the pre-revised scale as per Part A of First Schedule of CCS(RP) Rule 1997 as under

Ie or oar		-		٠ - ،
Name of Pos	<u>t</u>	The state of the s	Ulta I I I I I Cocker	Revised Scale
Veterinary Field Assistant (VFA)	(a)	975-25- 1150-EB-30 -1540/-pm	Matric or equivalent with Diploma in Veterinary Science	%. 3200-85- 4900/- Fm
	(b)	950-20- 1150-EB-25 1500/-pm	Non-matric or, equivalent with certifi- cate in Veterinary Science.	R: 3050-75- 3950-80- 4590/-µm

....2/-

15/7-002

Kindly accord approval to the implementation of the revised scale of %, 4000-100-6000/-pm with effect from Assistants in Assam Difles.

o. An early roply is highly solicified please.

Yours faithfully;

(R. Chull)
Colonel
Dighty Odjunton (S)
For Director Odneral An American (S)

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v. Milita

(34)

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ANNEXURE - A/10

Tele No.: 705095

Mchenideshelaye Assom Rifles Directorate General Assom Rifles Shillong - 793011

I.14015/C-Duty/VFA/Med-4

04 Aug 99

List 'A'
List 'B'
List 'C'
List 'E'

CHARTER OF DUTIES OF VETERINARY FIELD

- 1. Guide lines on charter of duties of Veterinary Field
 Assistant Assam Rifles is fwd herewith as par Appx att for your informal
 necessary action please.
- 2. Please ack.

(R S-Rethee)

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Encl: 01 (One) sheet.

Col Deputy Director (Medicel) for Director General Assem Rifles

City Start S

(Ref to DGAR letter No. I.14015/c-Duty/VF A/Med-4 Aug

CHARTER OF DUTIES OF VETERINARY FIELD "-ASSISTANT : ASSAM RIFLES

- Charter of duties of Veterinary Field Assistant are under :-
 - (a) Regular medical inspection to be conducted, to ensure fitness of Animals, by the Veterinary field Assistant and proper record of such inspections be maintained.
 - (XXX) Regular medical examination and treatment of sick Animals hald of Battalian.
 - (c) Regular medical examination of Agamala [available in Dairy form, Poultry farm and Piggary form ate in the Battalion.
 - (a) Veterinery field Assistant always accompany the Animal transport when they carry lead from the place to another.
 - (e) Examination of MOH (Ment of Usef) and inspection of dressed meet issued to the troops,
 - (f) Voterinery Field Assistant ensures that eggs supplied by contractor are fresh, of good average size and weight of 12 eags is not be less than 500 ams. Individual agg weighing loss than 40 gms is not be recepted.
 - (g) Veterinary Field Assistant also ensures that Paultry live is healthy and wail nourished.

ANNEXURE A/II

Appendix II

Classification of Technical Posts into Various Groups

GROUP I-FIELD/FARM TECHNICIANS

- 1. Farm Superintendent
- 2. Superintendent (Dairy)
- 3. Dairy Farm Superintenden:
- 4. Farm Manager
- 5. Dairy Manager
- 5. Dairy Cattle Manager
- 7. Assistant Farm Superintendent
- 8. Assistant Superintendent (Dairy)
- 9. Junior Parm Manager
- 10. Junior Garden Superintendent
- 11. Junior Manager
- 12. Junior Superintendent
- 13. Asstt. Farm Management Officer
- 14. Assistant Manager
- 15. Field Officer
- 16. Field Supervisor
- 17. Assistant Field Assistant
- 18. Field Assistant
- 19. Junior Field Assistant
- 20. Junior Field Assistant-cum-Curer
- 21. Curer
- 22. Fieldman
- 23. Senior Farm Assistant
- 24. Senior Assistant (Farm)
- 25. Farm Assistant
- 26. Junior Assistant (Farm)
- 27. Herbarium Keeper
- 28. Herbarium Assistant
- 29. Nursery Assistant

- 30. Semor Cattle Supervisor
- 31- Animal House Keeper
- 32. Horticultural Supervisor
- 33. Forester
- 34 Senior Stockman
- 25. Stockman
- 36. veierinary Officer
- 37. Senior Veterinary Assistant
- 10 Veterningry Accietant
- W Vererinary Communicator
- 40. Fishing Mate
- 41. Semor Techical Assistant
- 12. Technical Assistant
- 43. Junior Leenment Assistant
- 44. Rice Production Training Asstt.
- 45. Agricultural Assistant
- 46. Botanical Assistant
- 47. Extension Assistant
- 48. Entomological Assistant
- 49. Horticultural Assistant
- 50. Livestock Assistant
- 51. Meteorological Assistant
- 52. Physiological Assistant
- 53. Plant Protection Assistant
- 54. Seed Exchange Assistant
- 55. Asstt. (Seed Production)
- 56. Senior Soil Assistant
- 57. Stock Assistant
- 58. Senior Block Assistant
- 59. Field Plantation & Store Asstt
- 60. Junion Survey Assistant

Children Stranger

CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.

Original Application No. 65 of 2002.

Date of Order: This the 11th Day of December, 2002.

The Hon'ble Mr Justice D.N.Chowdhury, Vice-Chairman.

The Hon'ble Mr K.K.Sharma, Administrative Member.

Shri Soraisam Manimacha Singh,
Veterinary Field Assistant of
Assam Rifles now posted at
A.R.Thoubal, a resident of Chingamakha Maisnam
Leikai, Imphal West District, Manipur ...Applicant

By Advocate Sri S.M.Singh.

- Versus -

- 1. Union of India, through the Secretary to the Government of India, Ministry of Home Affairs, New Delhi.
 - The Ministry of Finance, through its Secretary, /Govt. of India, New Delhi.
 - 3. The Director General, Directorate of Assam Rifles, Shillong-793001.
 - 4. The Deputy Inspector General, MP Range, Assam Rifles, Imphal.
 - 5. The Commandant, 7th Assam Rifles, Thoubal.

... Respondents

By Sri A.K.Choudhury, Addl.C.G.S.C.

ORDER

CHOWDHURY J.(V.C)

The issue relates to upgradation of pay scale of Veterinary Field Assistant serving in Assam Rifles to Rs.4000-6000/- in parity with those other counter parts.

Contraction of the second

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applicant stated that the applicant was agitating the matter in different forums and failing to get any remedy he moved the Imphal Bench of Gauhati High Court in Writ Petition(Civil) No. 798 of 1999. Finally by order dated 31.12.2002 the Writ Petition was disposed of directing the applicant to move the appropriate forum to seek his remedy. Hence this application before the Tribunal for redressal of his grievances. Mr Singh also pointed out to the reply submitted by the respondents in which it was indicated that the authority took a decision advising the Assam Rifles to process the proposal of cadre restructuring of the post of Veterinary Field Assistants in the manner indicated by the Ministry of Home Affairs in its communication dated 17.12.99. The relevant text of the said communication is

produced below:

के वितिक

- (i) DD(Pers) BSF has intimated that a proposal for cadre restructuring of Veterinary staff is being processed by them. ITBP is also processing the proposal on the same lines. Assam Rifles was advised by Dir.(Pers), MHA, to process the proposal for cadre restructuring of the post of VFA.
- (ii) To maintain uniformity in educational qualification and pay scales as recommended by the Fifth Pay Commission, Assam Rifles was advised to process the proposal in consultation with the BSF and ITBP, so that a similar proposal on uniform lines is formulated.
- (iii) As the posts of Veterinary stff in BSF and ITBP are combatised while in Assam Rifles VFAs are civilians, to maintain the uniformity in the rank structure, Assam Rifles were advised to propose the combatisation of these posts as well.

Since the matter is subjudice, any decision for upgradation of pay scales in Assam Rifles can be taken after finalisation of the Court case."

Mr A.M.Singh, learned counsel for the applicant has also drawn our attention to the communication sent by the Ministry of Home Affairs dated 31.3.1998 indicating its mind implementation of upgradation of the pay scale of Wererinary Field Assistants in the Assam Rifles. The said communication clearly indicated the decision authority for revising the pay scale.

We have heard Mr A.M.Singh, learned counsel for the applicant and also Mr A.K.Choudhury, learned Addl.C.G.S.C. for the respondents at length. Considering the facts and circumstances we are of the opinion that the matter requires no further adjudication from our end. The Government -has taken a decision in principle and in view of the pendency of the Court proceeding the authority did not take any step for implementation of the matter. In view of the clear statement made by the respondents we dispose of this application with a direction on the respondents to implement the undertaking as expeditiously as possible, preferably within a period of

The application thus stands disposed of. There shall, (color thus stands

Section Officer (1) C.A.T. GUWAHATI RANCII

SU/VICE CHAIRMAN Sd/ MEMBER (Adm)

6

ANNEXUEE-A/13

Tele No. 705075

Mahanideshalaya Assam Rifles Directorate General Assam Rifles Shillong – 793 001

A/Pers-Pay & Allce/ 2001

24 Apr 2001

List: A

В

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F

PROGRESS ON PAY ANOMALIES CASES

- Ref pt 26 (q) of min of AR Cdr Conf Mar 2001 fwd vide this Dte letter No. 11011/11/2001 G(SD)/1214 dt 11 Apr 2001
- 2. Progress on pay anomalies proposal are given in the succeeding paragraphs for info.
- Rank and Pay Combatant Clk. To bring parity in ranks and pay with other CPOs, a case was taken up with MHA during 1997. After protracted correspondence and several mtgs held at MHA it has now been decided that entry grade of Stenos and combatant clks would be ASI (WO in AR) and Hav/Clk respectively in the scale of pay Rs. 4000-6000/- and Rs. 3200-4900/- in all CPMFs. This entry grade will be applicable to the new entrants only and the existing staff in the Steno and ministerial cadre will continue to wk in the same level where they are at present. This Dte has further taken up a case with MHA that unless the existing cadre in redesignated one step up, the new policy cannot be implemented in AR. MHAs decision on the matter is still awaited.
 - 4. Rank and Pay of Tech Cadre. Pers of RM, Dtmn, Pharma and Compounder of AR with the same intake QR for rect/remusteration are given the rk of Hav whereas their counterparts in other CPOs are given ASI. The MHA had asked to submit proposal indicating cadre to cadre comparison with BSF where the rk of ASI is available in other tech cat also along with fin implication. The proposal along with fin implication has been submitted to MHA and the case is lying with MOF for approval.
 - 5. Anomaly in Pay of Tdn. There are nine cats of tdn of AR such as Cook, Carp, WM etc are being given less pay than their counterparts in other CPOs. Case was taken up that MHA has decided the following pay scale for all CPOs.

(a) Rfn cook, washerman Barber, Carpenter, EBR, Tailor & Painter.

Rs. 2610-3540/-

(b) Rfn WC & Safai

Rs. 2550-3200/-

The fin implication along with restructuring proposal is being fwd to MHA for approval it has also been decided by the MHA that the provision for remusteration in Rfn (GD) from above cats will be made in RRs.



Revision of Pay scales of Hony Rk of Nb Sub. After declaration of 5the CPC report, Army has enhanced Rs. 100/- of addl element of pension to NCOs granted hony rk of Nb Sub on retirement from Rs. 30/- wef 01-01-96. On the similar line a case has been taken up with MHA for enhancement of ex- AR Hony NCOs. The case is lying with MOF for consideration.

Implementation of Upgraded Pay Scale from 01-01-96 for the Post of VFAs. In 5th CPC the post of VFA and equivalent grade in other org has been revised by a single scale of Rs. 4000-6000/- a case has been taken up with MHA to accord approval for implementation of revised scale to the post of VFA in AR. Case is under prog.

- 8. Anomaly in Pay Scale of Civ Dtmn. Dtmn in AR drawing scale of pay as per part A of 1st Schedule of CCS (RP) Rules 1997. In 5th CPC dtmns of other orgs has been gtd Part B of 1st Schedule of CCS (RP) Rules 1997 i.e., Rs. 5000-8000/- Case has been taken up with MHA for applicability of part B Scale to AR dtmns wef 01-01-96. The case is under consideration with MOF.
- 9. Admitting Revised Scale to Teaching Staff as per Part B of 1st Schedule of CCS (RP) Rules 1997. A proposal has been taken with MHA for admitting the Part B Scale of 5th CPC to teachers of AR. Case is under consideration with MHA.

(Satendra Kumar) Col DD(A) For DG Assam Rifles

Copy to :-

List 'D'

List 'F'

Malik

9/0

From: No 019 VFA H P Dinda 15 Assam Rifles C/O 99 APO

: Mahanideshalaya Assam Rifles To. Directorate General Assam Rifles (A Branch) Shillong - 793011

(Through Proper Channel)

Subject:

ENHANCEMENT OF PAY SCALE OF VEA

Sir,

With due respect I have the honour to submit the following facts for your kind consideration and favourable orders please.

Kindly refer the enclosed a copy of my application dated 27 Sep 2002 and your reply 144 there to vide DGAR letter No II.14015/5thCPC/98/A-II/42 dated 07 Nov 2002.

As It is learnt that the Hon'ble Court (CAT) has disposed off the case in favour of the Assam Rifles VFA's, I request your honour to issue necessary orders for the enhancement of my pay at the earliest. I shall be obliged.

Thanking You

Dated: 22 Apr 2003

Copy to :-

Directorate General Assam Rifles 1. Legal Branch Shillong - 793011

Headquarters 2. Inspector General Assam Rifles (N) C/O 99 APO

Headquarters 3. Manipur Range Assam Rifles C/O 99 APO

Seg. 1. P. Manday property of the constitution 14 rema Office Copy of an east for above on the above on the arms of the one of Stright, was of the

Yours faithfully,

VFA

-for your info and necessary action picase.